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C.A.No. 2121 OF 2001
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.1A.Judgment COURT No.9 SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.2121/2001

Hans Raj Agarwal & Anr. Appellants

VERSUS

Chief Commnr. of Income Tax & Ors. Respondents

(Heard by Hon'ble Ruma Pal and Srikrishna,JJ.)

Date : 20.12.2002 This appeal was called on for pronouncement
of judgment today.

CORAM :
HON'BLE MRS.JUSTICE RUMA PAL
HON'BLE MR. JUSTICE B.N.SRIKRISHNA

For Appellant:
Mr. G.Ramakrishna Prasad,adv.

For Res.
Mr. S.S.Rana & Co.,advs.
Mr. B.V.Balram Das,adv.

UPON perusing papers the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

Hon'ble Mrs. Justice Ruma Pal pronounced
the judgment of the Court. Appeal is dismissed
with costs. REPORTABLE@@
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.SP1
(Suman Wadhwa) (S.Malkani)
Court Master Court Master

Signed Reportable judgment is placed on the
file.